

Name of Corporate Debtor:
Date of Commencement of CIRP:
List of Creditors as on:

JAATVEDAS CONSTRUCTION COMPANY PRIVATE LIMITED
16th September 2022
16th May 2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sl. No.	Name of Creditor	Details of Claims Received		Details of Claim Admitted						Amount of Contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount covered by guarantee	Whether related party ?	% voting share in CoC						
1	HDFC Bank	04-10-2022	3,02,58,589	3,02,58,589	Credit Facilities	<p>OVERDRAFT FACILITY: Primary Security: 1. First charge by way of hypothecation of the company's entire stock of raw materials, semi-finished and finished goods, consumable stores, spares including book debts, bill whether documentary or clean, outstanding moneys, receivables and unencumbered plant and machinery both present and future in multiple banking arrangement with Union Bank of India (earstwhile Andhra Bank). OD/CC limit with Andhra Bank is Rs. 25 lakhs</p> <p>2. Coborrowership of Mr. Hitesh A Patel, Mr. Narendra A Patel and Mrs Nisha N Patel</p> <p>3. Exclusive hypothecation of Tower Crane Model No. MC185A/B</p> <p>Collateral Security: 1. Following flats situated at Guduvanchery Tirupporur Road, Nellikuppam, Asvini Amany (Kanchipuram): - Flat Nos. 1G, 1H, 2G, 2H in Block No. 1; - Flat Nos. 1G, 1H, 2C, 2D, 2G, 2H in Block No. 2 2. Flat No. 1106, Tower No. 20, Hafeezpet Village, Serilingampally Mandal under GHMC Raangareddy, Prajay Megapolis, Survey No. 78, Hyderabad owned by Mr. Narendra Patel and Ms. Nisha Patel</p> <p>GECL FACILITY: 1. Extension of charge over existing Primary and Collateral securities; 2. National Credit Guarantee Trustee Company Limited Guaarantee as per ECLGS</p>	30258589	no	12.13	0	0	0	0	

2	Union Bank of India	15-10-2022	11,10,08,160	76474397	Funds and Non-funds facilities	<p>COLLATERAL SECURITY:</p> <p>1. Commercial Shop No. 2, Saroj CHS, Murbad Road, Kalyan West - 421301 owned by Ashok G Mewani</p> <p>2. Commercial Shop No. 4, Saroj CHS, Murbad Road, Kalyan West - 421301 owned by Ashok G Mewani</p> <p>3. Residential Flat No. 1902, C-Wing, Empitre Square, MIDC Pimpri Chinchwad, Pune - 411019 owned by the Company</p> <p>5. FDR - 084520100179592 amount to Rs. 54.33 lakhs owned by the Company</p> <p>6. FDR - 084520100179413 amount to Rs. 353.20 lakhs owned by the Company</p> <p>Personal Guarantee of directors viz.</p> <p>1. Narendra A Patel;</p> <p>2. Hitesh A Patel; and</p> <p>3. Ashok G Mewani</p>	76474397	no	30.66	33438941	0	34533763	0	<p>One BG renewed on 31-12-2022 for Rs. 100,00,000/- as against Rs. 110,00,000/- original BG and hence, the claim was reduced by Rs. 10,00,000/-.</p> <p>Also one BG of Rs. 1,77,59,000/- was invoked on 5-1-2023 and therefore, the contingent amount is reduced to that extent.</p>
3	ICICI Bank	11-11-2022	84,25,016	8345944	Credit Facilities	Hypothetication of vehicles and equipments	0	no	3.35	0	0	79072	0	
	Total Claims		14,96,91,765	11,50,78,930			10,67,32,986		46.14	3,34,38,941	0	3,46,12,835	0	